

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1003
ANSWERED ON:01.03.2000
PRIOR KNOWLEDGE OF I.A. PLANE HIJACK
VILAS BABURAO MUTTEMWAR;Y.S. VIVEKANANDA REDDY

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government are aware that Pakistan had a prior knowledge of Indian Airlines plane hijacking;
- (b) if so, whether contents of the Nepali inquiry into the hijacking of the Indian Airlines flight from Kathmandu to Delhi have been received by the Government;
- (c) if so, the main points mentioned in the inquiry report;
- (d) whether the Government have conducted any inquiry into the matter; and
- (e) if so, the outcome of this inquiry report?

Answer

MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH)

- (a) Government is aware that Pakistan pursues terrorism as a matter of State policy and the recent incident of hijacking of IC 814 was an example of terrorism directed against India.
- (b) & (c) His Majesty's Government of Nepal had constituted a five-member high-level committee headed by former Inspector General of Police, Hem Bahadur Singh, on December 25, 1999 to investigate security-related issues at the Tribhuvan International Airport following the hijacking of Indian Airlines flight IC-814 on December 24, 1999 from Kathmandu. The committee submitted its report on January 24, 2000. The Government of India is yet to receive the committee's report since it has not been made public so far.
- (d) & (e) The inquiry into the hijacking incident has been entrusted by the Government of India to the CBI and the investigation is currently in progress.